

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23601/2024	PANAMANI HEMBRAM VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KEONJHAR TOWN /138 /2024 ( ) //	
2	D-BLAPL/23602/2024	KUNA BISOY @ BISOI VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /118 /2024 ( ) //	
3	D-BLAPL/23606/2024	BASUDEV KHILLO VS STATE OF ODISHA	NIRANJAN MAHARANA VS	KORAPUT GRPS /7 /2024 ( ) //	AOD20230001370C202400007
4	D-BLAPL/23608/2024	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS	BALASORE VIGILANCE /9 /2024 ( ) //	
5	D-BLAPL/23609/2024 BLAPL/7932/2024	ARJUNA KAR VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha ) TR/0000346/2022	AOD20240000581C202400003
6	D-BLAPL/23613/2024	MAHENDRA CHANDRA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /342 /2024 ( ) //	
7	D-BLAPL/23616/2024 BLAPL/7958/2024	KRISHNA DAS @ DASH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PURUNAKATAK /69 /2024 JMFC, HARABHANGA(Baudh ) CT/0000114/2024	
8	D-BLAPL/23618/2024	RAMAKANTA DIGAL VS STATE OF ODISHA	SIMANCHALLA RANJIT VS	PHULBANI TOWN /87 /2023 ( ) //	
9	D-BLAPL/23620/2024	FAKIRA SETHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	KEONJHAR SADAR /30 /2019 ( ) //	
10	D-BLAPL/23628/2024	RABI NARAYAN BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	G.R.P.S.BALASORE /50 /2024 ( ) //	
11	D-BLAPL/23629/2024	RAHUL MUKHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 ( ) //	

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12	D-BLAPL/23631/2024	BIJAYA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// () //	
13	D-BLAPL/23633/2024	RAKESH CHOUDHARY VS STATE OF ODISHA	SUBRATA PANDA VS	BARBIL /244 /2023 () //	
14	D-BLAPL/23635/2024	BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHANDABALI /63 /2022 () //	
15	D-BLAPL/23637/2024	BIKRAM SINGH VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /338 /2023 () //	
16	D-BLAPL/23638/2024	GOURANGA MEHER VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /114 /2024 () //	
17	D-BLAPL/23642/2024	BHASKAR SAGARIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /22 /2020 () //	
18	D-BLAPL/23643/2024	RAJKISHORE PANI VS STATE OF ODISHA	SRINIBAS PARIJA VS	RAYAGADA /10 /2024 () //	
19	D-BLAPL/23648/2024	JYOTIRAM PADHURIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /38 /2020 () //	
20	D-BLAPL/23655/2024	KUNA PRADHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /30 /2023 () //	
21	D-BLAPL/23657/2024	SAMBIT SHA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	GHATAGAON /283 /2024 () //	
22	D-BLAPL/23660/2024	JAMBE DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 () //	
23	D-BLAPL/23680/2024	BICHTRANANDA NAYAK	SANJAY KUMAR DAS	MUNIGUDA /148 /2024	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
24	D-BLAPL/23682/2024	RAGHU URLAKA	SUSANTA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23688/2024	UTTAM ROUTH	GURUPRASAD BEHERA	BHOGRAI /231 /2020	AOR20220000925C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23689/2024	TUKUNA DIGAL	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23690/2024	SUBHA BEHERA	PRASANTA KUMAR ROUSTRAY	BARGARH /395 /2024	AOD20240000391C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23691/2024	SAROJ KUMAR KANHAR	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23694/2024	HRUDANANDA BISWAL @ TULU	DEVASHIS PANDA	DHENKANAL SADAR /47 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23695/2024	GOUTTAM ROUTH	GURU PRASAD BEHERA	BHOGRAI /231 /2020	AOR20220000925C202400049
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23699/2024	MANAS BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /476 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23700/2024	KAILASH GHADEI	JYOTIRMAYA SAHOO	BADABAZAR /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23701/2024	HINA @ AJAY KUMAR SETHY	SUJIT KUMAR PATTNAIK	PATTAPUR (DIGAPAHANDI) /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23704/2024	CHAKARA SWAIN @ CHAKRA	JYOTIRMAYA SAHOO	BADABAZAR /108 /2013	
		VS	VS	()	

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35	D-BLAPL/23706/2024	STATE OF ODISHA KARTIKESWAR KUMBHAR VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /110 /2024 ()	
36	D-BLAPL/23707/2024	STATE OF ODISHA MANSUJAN MAJHI @ MOHAN MAJHI VS	SATYAJIT MOHAPATRA VS	// KOMNA PS /1 /2024 ()	
37	D-BLAPL/23708/2024	STATE OF ODISHA RANJAN DIGAL VS	SURYAKANTA DWIBEDI VS	// K.NUAGOAN /97 /2024 ()	
38	D-BLAPL/23710/2024	STATE OF ODISHA RAJENDRA KUMAR PAL VS	GAGAN BIHARI SINGH VS	// / 0 ()	
39	D-BLAPL/23711/2024	STATE OF ODISHA SUDAM KANHAR VS	RAKESH BEHERA VS	// / 0 ()	
40	D-BLAPL/23713/2024	STATE OF ODISHA SUKANTA KUMAR RANA @ TULU VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /28 /2024 ()	
41	D-BLAPL/23718/2024	STATE OF ODISHA GAJENDRA HANS VS	CHANDANA TRIPATHY VS	// INFOVALLY UPD BHUBANESWAR /190 /2024 ()	
42	D-BLAPL/23722/2024	STATE OF ODISHA PREMANANDA PODHA VS	BIDYADHAR SAHU VS	// INDUASTRIAL,NISA /227 /2024 ()	
43	D-BLAPL/23730/2024	STATE OF ODISHA CHANDAN DAS @ BAPI VS	ANANTA NARAYAN PATTANAYAK VS	// BADAGODA P.S. /356 /2024 ()	
44	D-BLAPL/23732/2024	STATE OF ODISHA SAGAR SANTOSH SONUNE VS	SHYAM MANOHAR VS	// KALIMELA /142 /2022 ()	
45	D-BLAPL/23740/2024	STATE OF ODISHA SIB NARAYAN DANSENA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /118 /2024 ()	AOR20220002454C202400137

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46	D-BLAPL/23741/2024	HEMALATA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-3 /97 /2023 () //	
47	D-BLAPL/23750/2024	SRINIBAS JENA @ SRINIBASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /633 /2024 () //	
48	D-BLAPL/23751/2024	SAMBHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //	
49	D-CMAPL/33902/2024	S.DIBAKAR VS STATE OF ORISSA	AJIT KUMAR PANDA VS	// () //	
50	D-CMP/33828/2024	SAYED ALLI ZULFUQAR @ ZULFUKER VS SK ZEHEH HOSSAIN	SAMVIT MOHANTY VS	// () //	
51	D-CMP/33841/2024	SANKAR PRADHAN VS BIRANCHI BIDHAR	SEKH ZAKIR HUSSAIN VS	// () //	
52	D-CMP/33863/2024	RANJANA BARAL VS SANJUKTA NAYAK @ PUHAN	SATYABRATA SUTAR VS	// () //	
53	D-CMP/33899/2024	RAJ KISHORE NAHAK VS SPECIMENS REALITY LTD.	SURYAKANTA DASH VS	// () //	
54	D-CMP/33961/2024	SHYAM SUNDER SANDHA VS RANGAMANI GOUDA@SANDHA	TUSAR KUMAR MISHRA VS	// () //	
55	D-CMP/34028/2024	SUBRAT KUMAR BATU@BADU VS AINTHI BADU	JAYDEEP PAL VS	// () //	
56	D-CONTC/33829/2024	SK.MEHARBAN VS ANUPA KUMAR BEHERA, TAHASILDAR	RAGHUNATH DASMOHAPATRA VS	// () //	
57	D-CONTC/33838/2024	BASIR AHAMMED KHAN	ADV.	//	

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		VS	VS	0	
58	D-CONTC/33842/2024	MANORANJAN MALLIK, DIRECTOR SUKRU CHANDRA BAG	ADV.	//	
		VS	VS	0	
59	D-CONTC/33850/2024	MANORANJAN MALLIK, DIRECTOR LAJPAT RAI MAKKAR	ADV.	//	
		VS	VS	0	
60	D-CONTC/33853/2024	AMULYA KUMAR SAMAL, SUPT. ENGINEER LAJPAT RAI MAKKAR	ADV.	//	
		VS	VS	0	
61	D-CONTC/33872/2024	GYAN RANJAN NAIK, SUPT. ENGINEER SRIHARI MOHANTA	ADV.	//	
		VS	VS	0	
62	D-CONTC/33874/2024	DURJYADHAN BEHERA, ADDL. CHIEF ENGINEER BHARAT BHUSAN PANDA	SUBHAM AGRAWAL	//	
		VS	VS	0	
63	D-CONTC/33885/2024	RAJ KUMAR BEHERA, SUPT. ENGINEER KAILASH CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
64	D-CONTC/33893/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY PRAMOD KUMAR PRADHAN	SAHASRA JYOTI NANDA	//	
		VS	VS	0	
65	D-CONTC/33905/2024	TAHASILDAR CUM LAND ACQUISITION OFFICE,KUKURPETA MINOR IRRIGATION PROJECT/ SUDARSAN DASH	ADV.	//	
		VS	VS	0	
66	D-CONTC/33919/2024	S.ASWASTHY, COMMISSIONER-CUM-SECRETARY RUDRANARAYAN MISHRA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
67	D-CONTC/33923/2024	SUBRAT SATAPATHY, INSPECTOR GENERAL KRUSHNA TAKRI	NILAMADHAB SARKAR	//	
		VS	VS	0	
68	D-CONTC/33927/2024	SHUBHA SARMA, IAS BIJAY KUMAR MOHAPATRA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/33933/2024	DR. DHARANIDHARA NANDA, DIRECTOR GEETANJALI DIGAL VS NARMADA NAYAK, TAHASILDAR	ADV. VS	// // 0 //	
70	D-CONTC/33955/2024	RAJENDRA NARAYAN JENA VS NIRANJAN BEHERA, OES-1	ADV. VS	// // 0 //	
71	D-CONTC/33958/2024	BIJAYA KUMAR BEHERA VS KAMAL LOCHAN MISHRA, IAS	ADV. VS	// // 0 //	
72	D-CONTC/33967/2024	JAYADEV SAHOO VS BANAMALI MAHAKUD, SECRETARY	SATYA NARAYAN MISHRA 4 VS	// // 0 //	
73	D-CONTC/33973/2024	HADIBANDHU SAHOO VS SUDHIR KUMAR SAHOO,DISTRICT LABOUR OFFICER,NAYAGARH	ADV VS	// // 0 //	AOD20220003315C202400005
74	D-CONTC/33990/2024	SANJUKTA MOHANTY VS PRAKASH KUMAR MAJHI, IIC, CHANDRASEKHARPUR	ADV. VS	// // 0 //	
75	D-CONTC/33996/2024	MEENAKETAN PANDA VS MAMATA RANI PARIDA, OAS	ADV. VS	// // 0 //	
76	D-CONTC/33999/2024	BRAHMANANDA SAHU VS SALINI PANDIT, IAS	ADV. VS	// // 0 //	
77	D-CONTC/34005/2024	HARIHAR MALLICK VS SATYABRATA SAHU, IAS	DIPTI RANJAN BHOKTA VS	// // 0 //	
78	D-CONTC/34033/2024	AKSHAYA KUMAR BARAL VS ASWATHY S,COMM. CUM. SECRETARY S. AND M.E DEPTT.	SUSANTA KUMAR BARAL VS	// // 0 //	AOR20220001297C202400027
79	D-CRLA/23614/2024	SANJAY SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 0 //	

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80	D-CRLA/23663/2024	BIRSINGH DIGMUNDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	TALCHER TOWN /359 /2016 () //	
81	D-CRLA/23673/2024	ANNAPURNA MISHRA VS STATE OF ODISHA(VIG.)	MD. G.MADANI VS	BALASORE VIGILANCE /2 /2010 () //	
82	D-CRLA/23698/2024	JOGI BEHERA VS STATE OF ODISHA(VIG.)	SIDHARTH PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /19 /2006 () //	AOR20220001597C202400111
83	D-CRLA/23714/2024	SWAPNAPRASAD PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /198 /2022 () //	
84	D-CRLA/23716/2024	TARUN HALDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /221 /2022 () //	
85	D-CRLA/23723/2024	SAILENDRA MAHARANA @ PINKU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /313 /2024 () //	
86	D-CRLA/23749/2024	TRILOCHAN MAJHI VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	VIGILANCE PS (BERHAMPUR) /24 /1998 () //	
87	D-CRLA/23754/2024	KRUSHNA CHANDRA BEHERA @KALU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /246 /2024 () //	
88	D-CRLMC/23604/2024	AJAY SETHY @ GHAUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /126 /2022 () //	
89	D-CRLMC/23623/2024	DIPAK KUMAR MURJANI VS STATE OF ODISHA	AMITABH MISHRA VS	SAMBALPUR TOWN /279 /2023 () //	
90	D-CRLMC/23627/2024	DIPAK KUMAR MURJANI VS STATE OF ODISHA	AMITABH MISHRA VS	SAMBALPUR TOWN /279 /2023 () //	
91	D-CRLMC/23641/2024	ABHI JENA	PRAMOD KUMAR JENA	Bamapada (Industrial Area) /7 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/23644/2024	BIRANCHI BEHERA@BAGA	DURGA PRASAD PRADHAN	BANARAPAL /6 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/23645/2024	SANGITA ROUSTRAY	SUSHREE SENAPATI MOHAPATRA	CUTTACK VIGILANCE /10 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
94	D-CRLMC/23647/2024	TANKADHAR BISOI	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /483 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/23653/2024	BIRANCHI BEHERA @ BAGA	DURGA PRASAD PRADHAN	NALCO /3 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/23656/2024	BINAYAK MOHAPATRA	BIBHUTI BHUSAN NANDA	MAHILA P.S. BUXIBAZAR /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/23659/2024	LAXMIDHAR SAHOO	KAILASH CHANDRA PRADHAN	CHAULIAGANJA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/23664/2024	KARUNAKAR MISHRA	DEVI PRASAD TRIPATHY	BALASORE TOWN /176 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/23670/2024	MANOJ KUMAR EKKA	ASHOK KUMAR SARANGI	BRAHMANITARANG /147 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/23678/2024	PARTHASARTHI MALLIK	SANGRAM MISHRA	RAJKANIKA /90 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/23679/2024	RAJENDRA KUMAR PATRA	RABINDRA NATH PANDA	PATTAPUR (ASKA) /168 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/23686/2024	ASHOK KUMAR MANGARAJ	PRAVASHA PUJAREE PARIDA	/ /0	
		VS	VS	()	

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103	D-CRLMC/23692/2024	SURAJ KUMAR PATTNAIK KHUSBU AGRAWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// LAKHANA /88 /2023 ()	
104	D-CRLMC/23696/2024	PABITRA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// BADAGODA P.S. /327 /2020 ()	
105	D-CRLMC/23702/2024	KAMALA SWAIN @ TIRKEY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// MAHILA P.S.(BBSR) /30 /2022 ()	
106	D-CRLMC/23703/2024	PROF. (DR.) RABINDRA KUMAR JENA VS STATE OF ODISHA(VIG.)	P.PARIJA VS	// CUTTACK VIGILANCE /19 /2017 ()	
107	D-CRLMC/23712/2024	MANAS RANJAN BEJ VS STATE OF ODISHA	AMITABH MISHRA VS	// EOW,BHUBANESWAR /18 /2024 ()	
108	D-CRLMC/23719/2024	B.HEMANTA REDDY @ B.BHINUDU VS STATE OF ODISHA	TITU KUMAR PATRA VS	// ASKA /462 /2023 ()	AOR20220001935C202400004
109	D-CRLMC/23720/2024	NRUSINGH CHARAN BISWAL @ TUKUNA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400018
110	D-CRLMC/23726/2024	RAJESH KUMAR KHATUA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// MARSHAGHAI /123 /2022 ()	
111	D-CRLMC/23727/2024	BIRANCHI BEHERA @ BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// ANGUL TOWN /443 /2014 ()	
112	D-CRLMC/23728/2024	PRATIK KUMAR DAS VS STATE OF ODISHA	SIMSON JENA VS	// CHANDRASEKHARPUR /174 /2021 ()	
113	D-CRLMC/23729/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// ANGUL TOWN /25 /2015 ()	

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114	D-CRLMC/23745/2024	BHAGIRATHI BAGARTI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	AOR20220001618C202400209
115	D-CRLMC/23747/2024	SAROJ @ SAROJ ACHARYA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /161 /2022 () //	AOR20220001297C202400026
116	D-CRLMC/23756/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /50 /2014 () //	
117	D-CRLMC/23757/2024	JOGESWAR KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /3 /2017 () //	
118	D-CRLMP/23666/2024	SURESH KUMAR PANDA VS STATE OF ODISHA	PRAFULLA CH DAS VS	//0 () //	
119	D-CRLMP/23668/2024	RAJ KUMAR PANDA VS AVINASH SHARMA	NIRANJAN BEHERA VS	//0 () //	
120	D-CRLMP/23731/2024	RAJANI SAHU VS STATE OF ODISHA	RANJIT MOHANTY VS	//0 () //	
121	D-CRLMP/23733/2024	SUMITRA BARIKI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	//0 () //	
122	D-CRLMP/23736/2024	SWAGATIKA MAHARANA VS D.G. OF POLICE,ODISHA	NIKUNJA KUMAR ROUT VS	NAYAPALLI P.S. /119 /2024 () //	
123	D-CRLMP/23755/2024	PRAMOD GHADDEI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 () //	
124	D-CRLMP/23758/2024	PARBATI MALLICK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
125	D-CRLMP/23759/2024	PRASANTA KUMAR NAYAK	KABIRAJ PRADHAN	//0	

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## FILING REPORT AS ON :06/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/23761/2024	MAHESWARI ISPAT SHRAMIKA KARMACHARI SANGH	RAMAKANTA KUMAR DALAI	//	AOD20240000306C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/23612/2024 CRLREV/390/2024	BULU NAYAK	ARIJEET MISHRA	PURUSHOTTAMPUR /446 /2021	
		VS	VS	A.D.J.,CHATRAPUR(Ganjam)	
		STATE OF ODISHA		ST/0000026/2022	
128	D-CRLREV/23630/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/23634/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/23636/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/23639/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/23717/2024	PADMANABHA PADHAN @ PINKU	RAMAKANTA MISHAR	BOLANGIR TOWN /570 /2023	AOR20220004226C202400027
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/23721/2024	TOBO @ LACHHI KHARSEL	SATYANARAYAN MISHRA	SINDHIKELA PS /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-DSREF/23646/2024 DSREF/3/2024	STATE OF ODISHA	ADV.	BHARATPUR PS /237 /2022	
		VS	VS	2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha )	
		SANJEET DASH@BANKU		CT/0000322/2022	
135	D-FAO/33844/2024	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK	BIJOY DASMOHAPATRA	//	
		VS	VS	()	
		SATYENDRA P.SINGH		//	
136	D-FAO/34012/2024	RAJESH KUMAR MAHAKUD	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/33787/2024	MANAS KUMAR DAS SANATAN CHAMPATI VS S.V.RAJ KUMAR	SATYABAN SAHOO VS	// // 0 //	
138	D-MACA/33845/2024	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION, CUTTACK VS SRIMANTA MANDAL	CHITRA PRASAD HOUTTACK VS	// 0 //	
139	D-MACA/33969/2024	STATE OF ODISHA VS LOPINTI MENAKA	KARUNAKAR DAS, A.S.C. VS	// 0 //	AOR20220001513C202400676
140	D-MACA/33978/2024	D.M.,ORIENTAL INSURANCE CO.LTD. VS BICCHI SAHOO	SOMANATH ROY VS	// 0 //	
141	D-MACA/33986/2024	D.M.,ORIENTAL INSURANCE CO.LTD. VS MAHENDRA SAHOO	SOMANATH ROY VS	// 0 //	
142	D-MATA/33814/2024	JULEN BOBY VS BIKARAM SAHOO	SARADA PRASAD DASH VS	// 0 //	
143	D-MATA/33932/2024	DEBASIS SAHOO VS LOPAMUDRA PARIDA	PRAVASHA PUJAREE PARIDA VS	// 0 //	
144	D-MATA/33946/2024	DANDESWAR NAHAK VS RESHMA KUMARI NAHAK	MANOJ KUMAR MOHANTY VS	// 0 //	
145	D-OTAPL/33896/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) VS M/S JINDAL STEEL AND POWER LIMITED	SUJAN KUMAR ROY CHOUDHURY, S.S.C. VS	// 0 //	AOR20220001524C202400001
146	D-RPFAM/33788/2024	LOKANATH SATAPATHI VS BANITA CHOUDHURY@SATAPATHI	ASHOK DAS VS	// 0 //	
147	D-RPFAM/33866/2024	KANHU CHARAN DEHURY VS BANITA DEHURY	UNMESH CHANDRA JENA VS	// 0 //	

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148	D-RSA/33789/2024	RATANLAL SAHA VS LAXMAN KUMAR SAHA	KISHORE KUMAR MISHRA VS	// 0 //	
149	D-RSA/33799/2024	RATANLAL SAHA VS LAXMAN KUMAR SAHA	KISHORE KUMAR MISHRA VS	// 0 //	
150	D-RSA/33830/2024	BIDYADHAR SAHOO VS PARAMA@PRAMOD SAHOO	TAPAN KUMAR MOHANTY VS	// 0 //	
151	D-RVWPET/33795/2024	HRUSHIKESH BEHERA VS UNION OF INDIA	BISWAJIT DAS VS	// 0 //	
152	D-RVWPET/33959/2024	M/S.WELCOME SPA AND RESORTS, SAMBALPUR VS THE STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
153	D-RVWPET/34011/2024	DOKI SREERAMULU VS COLLECTOR OF CENTRAL EXCISE AND CUSTOMS, BBSR	S. S.RAO VS	// 0 //	
154	D-TRP(C)/33827/2024	RAJALAXMI PATRA VS MANAS KUMAR SWAIN	SAMVIT MOHANTY VS	// 0 //	
155	D-TRP(C)/33991/2024	SASMITA PARIDA VS PRAVAT KUMAR JENA	DILLIP KUMAR MOHANTY VS	// 0 //	
156	D-TRP(C)/34001/2024	AYESHA RAFIQE VS ABDUL ASHAD	SATYA RANJAN MULIA VS	// 0 //	
157	D-WA/33859/2024	STATE OF ODISHA VS SUNIA MURMU	MALAYA KETAN BALABANTROY, A.G.A. VS	// 0 //	AOD20220001895C202400600
158	D-WA/33892/2024	BANK OF INDIA VS HAJAM CHARAN TUDU	KARUNAKAR JENA VS	// 0 //	
159	D-WA/33939/2024	COMMISSIONER CUM SECRETARY OF WATER RESOURCES, ODISHA	GOVIND KISHORE	//	LOD20240000172C202400044

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		VS	VS	()	
160	D-WA/33975/2024	DR ANSU PRAKASH NAIK STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	LOD20240000172C202400045
		VS	VS	()	
161	D-WA/34003/2024	SARATA KUMAR DWIBEDI STATE OF ODISHA	DEBASIS MOHAPATRA,A.G.A	//	AOD20220001895C202400602
		VS	VS	()	
162	D-WP(C)/33780/2024	MANAGING COMMITTEE OF CHHAMOUZA BIDYAPITHA,BIDYADHARPUR THE SECY, HIGHER EDUCATION DEPTT	AMIYA KUMAR MISHRA, A.G.A.	//	AOD20220001895C202400599
		VS	VS	()	
163	D-WP(C)/33781/2024	SHREE GOPAL JEW BIJE IN NIJA GRUHA MARFATDAR TRINATHA SAHOO	DHANESWAR BEHERA	//	AOD20240000276C202400003
		VS	VS	()	
164	D-WP(C)/33782/2024	STATE OF ODISHA PRASANTA KUMAR PANI	DHANESWAR BEHERA	//	AOD20240000276C202400005
		VS	VS	()	
165	D-WP(C)/33783/2024	STATE OF ODISHA KESHAB CHANDRA PANDA	DHANESWAR BEHERA	//	AOD20240000276C202400008
		VS	VS	()	
166	D-WP(C)/33784/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK	DHANESWAR BEHERA	//	AOD20240000276C202400009
		VS	VS	()	
167	D-WP(C)/33785/2024	STATE OF ODISHA GOLEKHA BARIKI	DHANESWAR BEHERA	//	AOD20240000276C202400006
		VS	VS	()	
168	D-WP(C)/33786/2024	STATE OF ODISHA AMULYA KUMAR DASH	GOURI MOHAN RATH	//	AOR20220001651C202400013
		VS	VS	()	
169	D-WP(C)/33790/2024	UNION OF INDIA M/S KANAK ALANKAR	KAJAL SAHOO	//	
	WP(C)/19161/2024	VS	VS	()	
		ADDL COMMISSIONER OF STATE TAX (APPEAL) ENFORCEMENT UNIT ROURKELA		//	
170	D-WP(C)/33791/2024	ANADI CHARAN SWAIN	LAXMIKANTA MOHANTY	//	
		VS	VS	()	

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171	D-WP(C)/33792/2024	STATE OF ODISHA ANITA DHAL VS	BHAGABAN BEHERA VS	// // 0	
172	D-WP(C)/33793/2024	STATE OF ODISHA GAURA CHARAN DASH VS	TIKERAM MEHER VS	// // 0	
173	D-WP(C)/33794/2024	STATE OF ODISHA JUDHISTHIR SAHU VS	TIKERAM MEHER VS	// // 0	
174	D-WP(C)/33796/2024	STATE OF ODISHA BIBHU PRASAD SAHU VS	TIKERAM MEHER VS	// // 0	
175	D-WP(C)/33797/2024	STATE OF ODISHA RAJKISHOR PRADHANI VS	TIKERAM MEHER VS	// // 0	
176	D-WP(C)/33798/2024	STATE OF ODISHA KALAKANHU BEHERA VS	TIKERAM MEHER VS	// // 0	
177	D-WP(C)/33800/2024	STATE OF ODISHA KISHOR CHANDRA BISWAL VS	TIKERAM MEHER VS	// // 0	
178	D-WP(C)/33801/2024	STATE OF ODISHA KARTIK NAIK VS	KIRTAN DANG VS	// // 0	
179	D-WP(C)/33802/2024	STATE OF ODISHA RANJIT KUMAR DAS VS	PRAVAT KUMAR PANDA VS	// // 0	
180	D-WP(C)/33803/2024	STATE OF ODISHA HAREKRUSHNA SAHOO VS	PRAVAT KUMAR PANDA VS	// // 0	
181	D-WP(C)/33804/2024	STATE OF ODISHA GEETANJALI RATHA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //	AOD20240000276C202400004

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182	D-WP(C)/33805/2024	RANJULATA SABUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400007
183	D-WP(C)/33806/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
184	D-WP(C)/33807/2024	DEBENDRA KUMAR CHOUDHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400041
185	D-WP(C)/33808/2024	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
186	D-WP(C)/33809/2024	LATIKA PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
187	D-WP(C)/33810/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
188	D-WP(C)/33811/2024	KAILASH CHANDRA SAHOO VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //	
189	D-WP(C)/33812/2024	SAKUNTALA SAHU VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //	
190	D-WP(C)/33813/2024	ASUTOSH BIKASH DASH VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //	
191	D-WP(C)/33815/2024	CHANDRA SEKHAR MISHRA VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //	
192	D-WP(C)/33816/2024	SHRIDHAR KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
193	D-WP(C)/33817/2024	KANHU CHARAN BISWAL	ARUPANANDA GOSWAMY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WP(C)/33818/2024	STATE OF ORISSA SARBESWAR BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
195	D-WP(C)/33819/2024	STATE OF ODISHA PARSURAM MOHANTY	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
196	D-WP(C)/33820/2024	STATE OF ORISSA RASHMIREKHA SWAIN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
197	D-WP(C)/33821/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
198	D-WP(C)/33822/2024	STATE OF ODISHA PRAVATI MOHANTA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
199	D-WP(C)/33823/2024	STATE OF ODISHA PREMANANDA PRUSTY	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
200	D-WP(C)/33824/2024	COLLECTOR, KORAPUT PRAMOD KUMAR PATEL	MANAS PATI	//	AOR20220001535C202400042
		VS	VS	0	
201	D-WP(C)/33825/2024	STATE OF ODISHA PRAMILA BEHERA	PARSURAM MOHAPATRA	//	
		VS	VS	0	
202	D-WP(C)/33826/2024	STATE OF ODISHA BHARAT VERMA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
203	D-WP(C)/33831/2024	STATE OF ODISHA ANANTA KUMAR SWAIN	GANESWAR BEHERA	//	
		VS	VS	0	
204	D-WP(C)/33832/2024	STATE OF ODISHA PRASANNA KUMAR SWAIN	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	

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205	D-WP(C)/33833/2024	STATE OF ODISHA AJAYA BEHERA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
206	D-WP(C)/33834/2024	STATE OF ODISHA MANJUSHREE PALO VS	KRISHNA CHANDRA SAHU VS	// // 0	
207	D-WP(C)/33835/2024	STATE OF ODISHA ASISA KUMAR BISWAL VS	KULADA NANDA DAS VS	// // 0	
208	D-WP(C)/33836/2024	STATE OF ORISSA KUNIMANI DEI VS	AKSHAYA KUMAR PANDEY VS	// // 0	
209	D-WP(C)/33837/2024	STATE OF ODISHA ARJUNA SETHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
210	D-WP(C)/33839/2024	STATE OF ODISHA BAIKUNTAH NATH KODAMASINGH VS	AKSHAYA KUMAR PANDEY VS	// // 0	
211	D-WP(C)/33840/2024 WP(C)/19111/2024	STATE OF ODISHA USHARANI ROUT VS	SWAPNIL ROY VS	// // 0	
212	D-WP(C)/33843/2024	STATE OF ODISHA PRAVAKAR TRIPATHY VS	AKSHAYA KUMAR PANDEY VS	// // 0	
213	D-WP(C)/33846/2024	STATE OF ODISHA PRATAP CHANDRA JENA VS	RAMDAS ACHARY VS	// // 0	
214	D-WP(C)/33847/2024	STATE OF ODISHA MANDAKINI ROUT VS	ATUL TRIPATHY VS	// // 0	
215	D-WP(C)/33848/2024	STATE OF ODISHA SWASTIK JENA VS UNION OF INDIA	SANJAY KUMAR PARIDA VS	// // 0 //	

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216	D-WP(C)/33849/2024	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
217	D-WP(C)/33851/2024	BUDDADEV MUKHERJEE VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //	
218	D-WP(C)/33852/2024	SANSARABINDU PRUSTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY BBSR	PRAMOD KUMAR JENA VS	// 0 //	
219	D-WP(C)/33854/2024	TAPAN KUMAR RAUTA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
220	D-WP(C)/33855/2024	IMRAN KHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
221	D-WP(C)/33856/2024	CHABIPRIYA PANIGRAHI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
222	D-WP(C)/33857/2024	DAYANIDHI PANIGRAHI @ PANIGRAHY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
223	D-WP(C)/33858/2024	GANGADHAR BEJ VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
224	D-WP(C)/33860/2024	ANANDA BARIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
225	D-WP(C)/33861/2024	GHANASHYAMA BIJULI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
226	D-WP(C)/33862/2024	UDDHABA RATHA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
227	D-WP(C)/33864/2024	BHASKAR BANASANDHA	SUDHANSHU SEKHAR PRATAP	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/33865/2024	TEJARAJ PATEL	DEBARANJAN MAHAPATRA	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE , JHARSUGUDA		//	
229	D-WP(C)/33867/2024	TERSITA MALI	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/33868/2024	BALARAM MOHARANA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/33869/2024	DHARAM SINGH AHIR @ KANONJIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/33870/2024	BRUNDABAN SAHU	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/33871/2024	PURNENDU SEKHAR KALA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK		//	
234	D-WP(C)/33873/2024	SUBUNDI AHIR @ KONONJIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/33875/2024	GOBINDA JENA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
236	D-WP(C)/33876/2024	HUMANA AHIR @ KONOJIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/33877/2024	SACHIDANANDA BALABANTARAY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/33878/2024	SARASWATI DEO	SURESH KUMAR PANDA	//	
		VS	VS	0	

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239	D-WP(C)/33879/2024	STATE OF ODISHA PURNA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
240	D-WP(C)/33880/2024	STATE OF ODISHA GOPAL CHANDRA SAHOO VS	SURYAKANTA DASH VS	// // 0	
241	D-WP(C)/33881/2024	STATE OF ORISSA RAJENDRA SING VS	KALYAN PATNAIK VS	// // 0	
242	D-WP(C)/33882/2024	REVENUE DIVISIONAL COMMISSIONER CENTRAL DIVISION CUTTACK SANJAYA KUMAR BEHERA VS	PRAJIT KUMAR PRADHAN VS	// // 0	
243	D-WP(C)/33883/2024	STATE OF ODISHA DILIP KUMAR PARIDA VS	SUSMITA PATTNAIK VS	// // 0	
244	D-WP(C)/33884/2024	REVENUE OFFICER CUM TAHSILDAR , GHASIPUR PARTHA SARATHI SETHI VS	SURYAKANTA DASH VS	// // 0	
245	D-WP(C)/33886/2024	STATE OF ORISSA NIRANJAN BARIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
246	D-WP(C)/33887/2024	STATE OF ODISHA M/S MAA SAMALESWARI SHGS , BALANGIR VS	BIVUDATTA CHALAN VS	// // 0	
247	D-WP(C)/33888/2024	COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT GOVT OF ODISHA M.MOHAN REDDY VS	DHANANJAYA MUNDY VS	// // 0	
248	D-WP(C)/33889/2024	D.PADMINI @ SONY BARENDRA KUMAR SAHOO VS	MANORANJAN PADHI VS	// // 0	
249	D-WP(C)/33890/2024	STATE OF ODISHA HARICHANDAN NAYAK VS	MANORANJAN PADHI VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/33891/2024	BANTA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
251	D-WP(C)/33894/2024	AJAY KUMAR ROY VS MAHANADI COALFIELDS LIMITED, ANGUL	LALIT KUMAR MAHARANA VS	// 0 //	
252	D-WP(C)/33895/2024	LAXMI BEHERA VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// 0 //	
253	D-WP(C)/33897/2024	SASMITA SAHOO VS UNION OF INDIA	BIJAYA KUMAR ROUTRAY VS	// 0 //	
254	D-WP(C)/33898/2024	NILAKANTHA MUDULI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
255	D-WP(C)/33900/2024	HARE KRUSHNA BISOI VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// 0 //	
256	D-WP(C)/33901/2024	BIMAL KUMAR MALLIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
257	D-WP(C)/33903/2024	PRAVASINI DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
258	D-WP(C)/33904/2024	DANDAPANI DAS VS TAHASILDAR JATNI	TRILOCHAN PANIGRAHI VS	// 0 //	
259	D-WP(C)/33906/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
260	D-WP(C)/33907/2024	GITANJALI SINGH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
261	D-WP(C)/33908/2024	JEMA ANGARAI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400055

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33909/2024	DR.ANUJ SAXENA	PRABIN DAS	//	
	WP(C)/19162/2024	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/33910/2024	SUDHANSUBALA NAIK @ NAYAK	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33911/2024	KHIROD KUMAR NAYAK @ NAIK	SUKANTA KUMAR DALAI	//	AOD20240000306C202400015
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33912/2024	AJAYA KUMAR DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33913/2024	M/S. SUMEET SECURITY SERVICE, BBSR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		SUNDARGARH DISTRICT CENTRAL COOPERATIVE BANK		//	
267	D-WP(C)/33914/2024	LILI PRADHAN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33915/2024	KESHARI CHANDRA DEV	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33916/2024	DEEPAK KUMAR NAYAK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33917/2024	SAUL NAYAK	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/33918/2024	MAA TARINI COLLEGE OF PARAMEDICAL SCIENCES, KENDRAPARA	KEDHAR ROUTH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/33920/2024	SACHIDANANDA BALABANTARAY	MAHESWAR MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/33921/2024	STATE OF ODISHA SUDHAKAR SAHOO VS UNION OF INDIA	SANTOSH KUMAR SAMANTARAY VS	// // 0 //	
274	D-WP(C)/33922/2024	NILIMA PRIYADARSHINY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
275	D-WP(C)/33924/2024	BAIKUNTHANATH SATHUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
276	D-WP(C)/33925/2024	M/S DEBJYOTI DUTTA, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
277	D-WP(C)/33926/2024	PRATIVA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
278	D-WP(C)/33928/2024	NARAYAN CHAMPATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400016
279	D-WP(C)/33929/2024	M/S.SHIVA JYOTI CONSTRUCTION SHIVAJYOTI CONSTRUCTION VS STATE OF ODISHA	PRANMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202400027
280	D-WP(C)/33930/2024	PRAHALLADA PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
281	D-WP(C)/33931/2024	M/S SHIVA JYOTI CONSTRUCTION @ SHIVAJYOTI CONSTRUCTION VS STATE OF ODISHA	PRANMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202400026
282	D-WP(C)/33934/2024	DHRUBA CHARAN DHAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
283	D-WP(C)/33935/2024	PRUTHWEERAJ PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	

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284	D-WP(C)/33936/2024	LAXMIDHAR UPADHYAYA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202400007
285	D-WP(C)/33937/2024	KISHORE CHANDRA PADHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400017
286	D-WP(C)/33938/2024	AJAYA KUMAR MAHAVOI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
287	D-WP(C)/33940/2024	SUBHAM KUMAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/33941/2024	SARAT CHANDRA SUBUDHI RAY VS STATE OF ODISHA	SARAT CH SAMAL VS	// 0 //	
289	D-WP(C)/33942/2024	GOURANGA CHARAN SETHY VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
290	D-WP(C)/33943/2024	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
291	D-WP(C)/33944/2024	AMARNATH ENTERPRISES VS ASSISTANT COMMISSIONER	Kshirod Kumar Sahoo VS	// 0 //	AOR20220001352C202400043
292	D-WP(C)/33945/2024	ANIL KUMAR MALLICK VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
293	D-WP(C)/33947/2024	AKSHAYA KUMAR DAS VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
294	D-WP(C)/33948/2024	KARUNAKAR SAMAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
295	D-WP(C)/33949/2024	BENUDHAR SAMAL	DEBASIS ROUT	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/33950/2024	JAGABANDHU THAKUR	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/33951/2024	ALEKHA PRASAD ROUT	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/33952/2024	GIRIDHARI PATRA	KAUSHIK SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/33953/2024	PREMANANDA MIRDHA	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/33954/2024	SACHIDANANDA BALABANTARAY	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/33956/2024	MANDAKINI MAHARANA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		DEBENDRA NAIK		//	
302	D-WP(C)/33957/2024	SANJUKTA SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/33960/2024	SANYASI PRADHAN	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/33962/2024	M/S SURVIKA DISTRIBUTORS PVT.LTD, BBSR	SUVASHISH PATTANAIK	//	
		VS	VS	()	
		ODISHA STATE CIVIL SUPPLY CORPORATION LTD, BBSR		//	
305	D-WP(C)/33963/2024	SHASHANKA SHEKHAR JENA	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202400038
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/33964/2024	NETRANANDA NAIK	Amarendra Prasad Sahoo	//	AOD20220001998C202400003
		VS	VS	()	

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307	D-WP(C)/33965/2024	STATE OF ODISHA JAYAKRISHNA ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
308	D-WP(C)/33966/2024	STATE OF ORISSA KRUSHNA CHANDRA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
309	D-WP(C)/33968/2024	STATE OF ODISHA SURESH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
310	D-WP(C)/33970/2024	STATE OF ODISHA JIBAN KRUSHANA GIRI VS	DURGESH NARAYAN RATH VS	// // 0	
311	D-WP(C)/33971/2024	STATE OF ORISSA SUDHA PANDEY VS	KOUSIK ANANDA GURU VS	// // 0	
312	D-WP(C)/33972/2024	STATE OF ODISHA DAYANIDHI SABAR VS	DURGESH NARAYAN RATH VS	// // 0	
313	D-WP(C)/33974/2024	STATE OF ORISSA ALL INDIA RETIRES OF REGIONAL RURAL BANK S VS	<del>WEASANE SOCIETY KODISHA</del> VS	// // 0	
314	D-WP(C)/33976/2024	ODISHA GRAMYA BANK, GANDAMUNDA,BBSR M/S SURYO UDYOG LTD BBSR VS	SUMITRA MOHANTY VS	// // 0	
315	D-WP(C)/33977/2024	STATE OF ODISHA HARIS CHANDRA DWIBEDI VS	DURGESH NARAYAN RATH VS	// // 0	
316	D-WP(C)/33979/2024	STATE OF ORISSA PREMALATA NAYAK VS	SUJIT KUMAR SWAIN VS	// // 0	
317	D-WP(C)/33980/2024	STATE OF ODISHA SABITARANI BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // 0 //	

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318	D-WP(C)/33981/2024	ALL INDIA RETIREES OF REGIONAL RURAL BANKS VS UTKAL GRAMEEN BAK, BOLANGIR	WELFARE SOCIETY, KHUSHIA VS SUBHENDU KUMAR NAYAK	// 0 //	
319	D-WP(C)/33982/2024	MANASA MOHAN SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS DURGESH NARAYAN RATH	// 0 //	
320	D-WP(C)/33983/2024	ADHIR KUMAR PANDA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS SRIDHAR RATH	// 0 //	
321	D-WP(C)/33984/2024	PRASANT KUMAR MOHARANA VS STATE OF ODISHA	SRIDHAR RATH VS DURGESH NARAYAN RATH	// 0 //	
322	D-WP(C)/33985/2024	SARASWATI TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
323	D-WP(C)/33987/2024	RAMAKANTA BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
324	D-WP(C)/33988/2024	NAROTTAM PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
325	D-WP(C)/33989/2024	GOURI BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
326	D-WP(C)/33992/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS SHASHI BHUSAN JENA	// 0 //	
327	D-WP(C)/33993/2024	JAY KRISHNA BAG VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	SHASHI BHUSAN JENA VS DURGESH NARAYAN RATH	// 0 //	
328	D-WP(C)/33994/2024	MUKTIKANTA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
329	D-WP(C)/33995/2024	PARAMANANDA PIROI	DURGESH NARAYAN RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/33997/2024	HIRNYA KUMAR SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/33998/2024	KIRTI PRAKASH SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI		//	
332	D-WP(C)/34000/2024	BATAKRUSHNA JENA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/34002/2024	COMMITTEE OF MANAGEMENT OF BHAGBAN ADITYA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES CUTTACK		//	
334	D-WP(C)/34004/2024	RATNAKAR PADHI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/34006/2024	BHAGABAN BARIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/34007/2024	DEBABRATA BEHERA	PRANAYA KUMAR MISHRA	//	
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI		//	
337	D-WP(C)/34008/2024	BASANTI MISHRA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/34009/2024	FLABIANUS KERKETTA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY , KHORDHA		//	
339	D-WP(C)/34010/2024	SAIBALINEE PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/34013/2024	RANJU MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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341	D-WP(C)/34014/2024	DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA M/S SERAJUDDIN AND CO , KENDUJHAR VS	PRAKASH KUMAR JENA VS	// 0	
342	D-WP(C)/34015/2024	STATE TAX OFFICER CT AND GST CIRCLE , BARBIL DASARATHI SAHU VS	PRAVASH CHANDRA JENA VS	// 0	
343	D-WP(C)/34016/2024	STATE OF ODISHA ALOK PATEL VS	RABI NARAYAN MOHANTY VS	// 0	
344	D-WP(C)/34017/2024	STATE OF ODISHA BINODINI SAHU VS	PRASANTA KUMAR NANDA VS	// 0	
345	D-WP(C)/34018/2024	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// 0	
346	D-WP(C)/34019/2024	DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA SACHIDANANDA BALABANTARAY VS	MAHESWAR MOHANTY VS	// 0	
347	D-WP(C)/34020/2024	STATE OF ODISHA SABA BHUMIJ VS	TUSHAR KUMAR MISHRA VS	// 0	
348	D-WP(C)/34021/2024	STATE OF ODISHA PRAMILA PRADHAN VS	SADASIVA PATRA (1) VS	// 0	
349	D-WP(C)/34022/2024	STATE OF ODISHA RANJAN KUMAR BHOI VS	SHASHI BHUSAN JENA VS	// 0	
350	D-WP(C)/34023/2024	DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA MANORANJAN RANA VS	SANJAY KUMAR DAS VS	// 0	
351	D-WP(C)/34024/2024	VICE CHANCELLOR ,BPUT, SUDERGARH KESHAB KISHOR NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //	

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352	D-WP(C)/34025/2024	DHRUBA CHARAN DAS VS CHAIR PERSON, DRAT, KOLKATA	BAURI BANDHU CHAMPATIRAY VS	// () //	
353	D-WP(C)/34026/2024	SACHIDANANDA MALIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// () //	
354	D-WP(C)/34027/2024	DR. AMIT JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
355	D-WP(C)/34029/2024	JAYASHREE SINGHDEO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //	
356	D-WP(C)/34030/2024	M/S ATLAS PVC PIPES PRIVATE LTD., CUTTACK VS COMMNR. OF COMMERCIAL TAXES, CUTTACK	SIDHANT DWIBEDI VS	// () //	
357	D-WP(C)/34031/2024	M/S SERAJUDDIN AND CO , KENDUJHAR VS STATE TAX OFFICER CT AND GST CIRCLE , BARBIL	PRAKASH KUMAR JENA VS	// () //	
358	D-WP(C)/34032/2024	M/S.ATLAS PVC PIPES PRIVATE LTD, CUTTACK VS COMMNR. OF COMMERCIAL TAXES, CUTTACK	SIDHANT DWIBEDI VS	// () //	
359	D-WP(C)/34034/2024	SUCHISMITA JENA VS SARASWATI PATRA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202400008
360	D-ABLAPL/23600/2024	NIRANJAN PATI VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /300 /2024 () //	
361	D-ABLAPL/23603/2024	SUJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //	
362	D-ABLAPL/23605/2024	SAROJ SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //	
363	D-ABLAPL/23607/2024	MANGUL @ TAMBUDU BINDHANI	AMULYA RATNA PANDA	GOCHHAPADA /92 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/23610/2024	GOUTAM BEHERA	GANESH PRASAD SAMAL	KISSANNAGAR PS /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/23611/2024	HAREKRISHNA NAYAK	ARIJEET MISHRA	JASHIPUR /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/23615/2024	DIPU @ SAROJ SWAIN	SATYA RANJAN MULIA	KHUNTUNI /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/23617/2024	BHAGABAN DAS @ BAYA	BIDYALOK MOHAPATRA	TIHIDI /196 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/23619/2024	SARASWATI TANTI	DR. SIMANCHALLA RANJIT	PHULBANI TOWN /87 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/23621/2024	HARIMAN @HARIMOHAN BEHERA	KHUSBU PANIGRAHI	//	AOR20220002787C202400094
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/23622/2024	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA	DINESH CHHATOI	GUNUPUR /157 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/23624/2024	DHARAMA NAYAK @ DISKO	RABI NARAYAN MOHANTY	AIR FIELD P.S. /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/23625/2024	DHARAMA NAYAK @ DISKO	RABI NARAYAN MOHANTY	AIR FIELD P.S. /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/23626/2024	RABI BEHERA	PRANAB RANJAN CHHATOI	TIGIRIA /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/23632/2024	ASIT KUMAR MULIA @ BABULI	DINESH RAY	CUTTACK SADAR /412 /2024	
		VS	VS	()	

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375	D-ABLAPL/23640/2024	STATE OF ODISHA GIRISH CHANDRA @ CH.PRADHAN VS	PRADEEP KUMAR KHUNTIA VS	// JARAPADA /131 /2011 ()	
376	D-ABLAPL/23649/2024	STATE OF ODISHA ALOK KUMAR LENKA VS	RAMDAS ACHARY VS	// ASTARANGA /172 /2024 ()	
377	D-ABLAPL/23650/2024	STATE OF ODISHA MAHESWAR BEHERA VS	PRATAP CHANDRA MISHRA VS	// SOSO /153 /2024 ()	
378	D-ABLAPL/23651/2024	STATE OF ODISHA CHANDAN NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /220 /2024 ()	AOR20220001648C202400042
379	D-ABLAPL/23652/2024	STATE OF ODISHA BABU DAS VS	LAMBODOR ACHARI VS	// BHANJANAGAR /666 /2024 ()	
380	D-ABLAPL/23654/2024	STATE OF ODISHA SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA VS	RAJENDRA NARAYAN ROUTH VS	// GUNUPUR /163 /2021 ()	
381	D-ABLAPL/23658/2024	STATE OF ODISHA HIMANI SHA VS	SUSANTA SEKHAR PARIDA VS	// GHATAGAON /268 /2024 ()	
382	D-ABLAPL/23661/2024	STATE OF ODISHA PRITAM KU.RAY VS	UNMESH CHANDRA JENA VS	// //0 ()	
383	D-ABLAPL/23662/2024	STATE OF ODISHA PAPU DEY @ BUDHU DEY VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /229 /2024 ()	
384	D-ABLAPL/23665/2024	STATE OF ODISHA DEBASIS PANDA @ BABULI VS	RAJENDRA NARAYAN ROUTH VS	// BHANDARIPOKHARI /281 /2024 ()	AOR20220001558C202400118
385	D-ABLAPL/23667/2024	STATE OF ODISHA PRASANNA KUMAR PANIGRAHI VS	ASHOK KUMAR SARANGI VS	// JAJPUR TOWN /310 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23669/2024	SOURYA SUBHANKAR SWAIN @ SOURYA SUVANKAR SWAIN VS STATE OF ODISHA	ABISWARUP	KHARABEL NAGAR P.S. /333 /2024 () //	
387	D-ABLAPL/23671/2024	SARBESWAR JENA VS STATE OF ODISHA	BIKRAM KESHARI BAL	KENDRAPARA SADAR /416 /2024 () //	
388	D-ABLAPL/23672/2024	JHILI SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL	NALCO /131 /2024 () //	
389	D-ABLAPL/23674/2024	TUSHAR @ TUSHAR RANJAN RANA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY	KANDARPUR /148 /2024 () //	
390	D-ABLAPL/23675/2024	MAUJI PALAI VS STATE OF ODISHA	KAUSTUVA MOHANTY	BRAHMAGIRI /331 /2024 () //	
391	D-ABLAPL/23676/2024	AJAY AGRAWAL @ AJAY KUMAR AGARWAL VS STATE OF ODISHA	KAUSTUVA MOHANTY	NAYAPALLI P.S. /495 /2019 () //	
392	D-ABLAPL/23677/2024	DEEPAK KUMAR PATTANAYAK VS STATE OF ODISHA	PRASANT KUMAR SAHOO	MAHILA (BERHAMPUR) /130 /2024 () //	
393	D-ABLAPL/23681/2024	JAYANTA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI	BALASORE SADAR /3 /2023 () //	
394	D-ABLAPL/23683/2024	SAROJ KUMAR ROUT @ KUNA ROUT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK	DHARMASALA /323 /2002 () //	
395	D-ABLAPL/23684/2024	GOPAL KRUSHNA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA	BAIDYANATHPUR /281 /2024 () //	
396	D-ABLAPL/23685/2024	SISIR KUMAR SENAPATI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA	ASTARANGA MARINE PS /15 /2024 () //	
397	D-ABLAPL/23687/2024	SURATI DEY	RATIKANTA MOHAPATRA	BALASORE VIGILANCE /9 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
398	D-ABLAPL/23693/2024	PRASANT KUMAR MOHANTY @ CHUAPUA	BHARAT BHUSAN ROUSTRAY	PLANTSITE /309 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23697/2024	KRUSHNA MOHAN NAYAK @ MANTU NAYAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23705/2024	HADIBANDHU BEHERA	SABYASACHI MISHRA	JATNI P.S. /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23709/2024	JAGANNATH PATRA @ JAGA PATRA	BHABANI SHANKAR DASPARIDA	SORO /670 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23715/2024	MAMATA DAS	RUDRA NARAYAN PARIJA	CHANDABALI /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23724/2024	SHANKAR SWAIN	BIKASH KUMAR DASH	ATHAMALLIK /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23725/2024	SUDAM TARAI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23734/2024	DR.SANJIT MOHAPATRA	PRAVASH CH JENA	BALIANANTA P.S. /94 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23735/2024	SK RAZ @ SK JAINUL HAQUE	NIBEDITA MOHANTY	NAYAPALLI P.S. /416 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23737/2024	BABU KHAN @JAIRUDDIN SAHA	KHUSBU PANIGRAHI	BALASORE SADAR /267 /2024	AOR20220002787C202400095
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23738/2024	RAJ KISHOR SAMAL	CHIRANJIB ROUT	BANARAPAL /289 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23739/2024	STATE OF ODISHA SK BABLOO @SK SARFUDDIN VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /223 /2024 ()	AOR20220002787C202400096
410	D-ABLAPL/23742/2024	STATE OF ODISHA DEEPAK KU. PARIDA @ DEEPAK PARIDA VS	JYOTIRMAYA SAHOO VS	// MANCHESWAR P.S. /387 /2024 ()	
411	D-ABLAPL/23743/2024	STATE OF ODISHA SUBASH CHANDRA MANTRY VS	PRAKASH KUMAR BEURA VS	// BANKI /134 /2024 ()	
412	D-ABLAPL/23744/2024	STATE OF ODISHA SUBASH CHANDRA MANTRY VS	PRAKASH KUMAR BEURA VS	// BANKI /132 /2024 ()	
413	D-ABLAPL/23746/2024	STATE OF ODISHA MANISH GUPTA VS	LALIT KUMAR MAHARANA VS	// CHOUDWAR /368 /2024 ()	
414	D-ABLAPL/23748/2024	STATE OF ODISHA RAMCHANDRA BALIARSINGH VS	KABIRAJ PRADHAN VS	// NACHUNI /246 /2024 ()	
415	D-ABLAPL/23752/2024	STATE OF ODISHA ABHIJIT BHANJA VS	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /486 /2024 ()	
416	D-ABLAPL/23753/2024	STATE OF ODISHA TAPAN KUMAR BHANJA VS	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /486 /2024 ()	
417	D-ABLAPL/23760/2024	STATE OF ODISHA ANANTA RANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /202 /2024 () //	AOR20220001618C202400210

# ORISSA HIGH COURT

MISC CASES FILED on :06/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/32191/2024 ADMLS/3/2024	SCANDI TRADING LTD. MP	ANURAG PATI	11/2024
2	D-WPC(OA)/482/2018 WPC(OA)/482/2018	BHAGABAN SAHU MP		22/2024
3	D-MSA/25044/2024 MSA/22/2024	PGS CONSTRUCTIONS MP	SILABHADRA SASTRY	78/2024
4	D-MSA/15/2004 MSA/15/2004	MANCHANATH DEV BIJE MP	M/S.BIDHAYAK PATNAIK	79/2024
5	D-OTAPL/9/2016 OTAPL/9/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS & SERVICE TAX MP	MS. SATABDI SAMANTARAY	88/2024
6	D-JCRLA/8021/2024 JCRLA/35/2024	RAMESWAR @ SANKAI MURMU MP	MS. SATABDI SAMANTARAY (AMICUS CURIAE)	132/2024
7	D-JCRLA/8021/2024 JCRLA/35/2024	RAMESWAR @ SANKAI MURMU MP	MS. SATABDI SAMANTARAY (AMICUS CURIAE)	133/2024
8	D-JCRLA/16346/2024 JCRLA/71/2024	CHANDRA MOHAN MOHANTA @ TIRA MP	AYUSHI MEHTA	134/2024
9	D-JCRLA/16346/2024 JCRLA/71/2024	CHANDRA MOHAN MOHANTA @ TIRA MP	AYUSHI MEHTA	135/2024
10	D-JCRLA/16346/2024 JCRLA/71/2024	CHANDRA MOHAN MOHANTA @ TIRA MP	AYUSHI MEHTA	136/2024
11	D-TRP(C)/33827/2024 TRP(C)/ /	RAJALAXMI PATRA MP	SAMVIT MOHANTY	229/2024
12	D-TRP(C)/33991/2024 TRP(C)/ /	SASMITA PARIDA MP	DILLIP KUMAR MOHANTY	230/2024
13	D-TRP(C)/34001/2024 TRP(C)/ /	AYESHA RAFIQE MP	SATYA RANJAN MULIA	231/2024
14	D-RVWPET/33795/2024 RVWPET/ /	HRUSHIKESH BEHERA MP	BISWAJIT DAS	268/2024
15	D-RVWPET/33959/2024 RVWPET/ /	M/S.WELCOME SPA AND RESORTS, SAMBALPUR MP	SAPTA SMRUTI MOHANTY	269/2024
16	D-RVWPET/34011/2024 RVWPET/ /	DOKI SREERAMULU MP	S. SUDHAKAR RAO	270/2024
17	D-CMAPL/32512/2024 CMAPL/ /	BIRSA XALXO @ BIRSHA ORAM MP	ADV.	322/2024
18	D-CMAPL/33902/2024 CMAPL/ /	S.DIBAKAR MP	AJIT KUMAR PANDA	323/2024
19	D-RPFAM/33788/2024 RPFAM/ /	LOKANATH SATAPATHI MP	ASHOK DAS	342/2024
20	D-RPFAM/68/2016 RPFAM/68/2016	SOUBHAGYA SAHOO MP		343/2024
21	D-RPFAM/33866/2024 RPFAM/ /	KANHU CHARAN DEHURY MP	UNMESH CHANDRA JENA	344/2024
22	D-MATA/33814/2024 MATA/ /	JULEN BOBY MP	SARADA PRASAD DASH	345/2024
23	D-MATA/33946/2024 MATA/ /	DANDESWAR NAHAK MP	MANOJ KUMAR MOHANTY	346/2024
24	D-MATA/31137/2024 MATA/ /	ASHARANI SAHU MP	ASISH KUMAR RAY	347/2024
25	D-CONTC/33893/2024 CONTC/ /	PRAMOD KUMAR PRADHAN MP	SAHASRA JYOTI NANDA	392/2024
26	D-CONTC/33933/2024	GEETANJALI DIGAL	ADV.	

	CONTC/ /	MP		393/2024
27	D-CONTC/32751/2024	KUNI DEI	ADV.	
	CONTC/ /	MP		394/2024
28	D-FAO/33844/2024	D.M., NEW INDIA ASSURANCE CO.LTD., C	BUDYASMOHAPATRA	
	FAO/ /	MP		645/2024
29	D-FAO/34012/2024	RAJESH KUMAR MAHAKUD	DWARIKA PRASAD MOHANTY	
	FAO/ /	MP		646/2024
30	D-CRLREV/23612/2024	BULU NAYAK	ARIJEET MISHRA	
	CRLREV/390/2024	MP		658/2024
31	D-CRLREV/23630/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	
	CRLREV/ /	MP		659/2024
32	D-CRLREV/23634/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	
	CRLREV/ /	MP		660/2024
33	D-CRLREV/23636/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	
	CRLREV/ /	MP		661/2024
34	D-CRLREV/23639/2024	BIBEKANANDA ROUT	ASHOK KUMAR BEHERA	
	CRLREV/ /	MP		662/2024
35	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA,M.R.PRADHAN	
	SA/232/2002	MP		736/2024
36	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA,M.R.PRADHAN	
	SA/232/2002	MP		737/2024
37	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA,M.R.PRADHAN	
	SA/232/2002	MP		738/2024
38	D-RSA/149/2023	INDIAN BANK	S.K.DEY	
	RSA/149/2023	MP		899/2024
39	D-RSA/33789/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		900/2024
40	D-RSA/33789/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		901/2024
41	D-RSA/33789/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		902/2024
42	D-RSA/33799/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		903/2024
43	D-RSA/33799/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		904/2024
44	D-CMP/33828/2024	SAYED ALLI ZULFUQAR @ ZULFUKER	SAMVIT MOHANTY	
	CMP/ /	MP		905/2024
45	D-RSA/33799/2024	RATANLAL SAHA	KISHORE KUMAR MISHRA	
	RSA/ /	MP		905/2024
46	D-RSA/29856/2024	PADMINI NAYAK	AKSHAYA KUMAR NAYAK	
	RSA/ /	MP		906/2024
47	D-CMP/33841/2024	SANKAR PRADHAN	SEKH ZAKIR HUSSAIN	
	CMP/ /	MP		906/2024
48	D-RSA/339/2017	BIBHUTI BHUSAN PATRA@MOHAPATRA	M/S.J.PRADHAN, PRAVASH CHANDRA JENA	
	RSA/339/2017	MP		907/2024
49	D-CMP/18377/2024	PRESIDENT, SCHOOL MANAGING COMMITTEE, KUMAR SCHO	MP, BALASORE	
	CMP/489/2024	MP		907/2024
50	D-RSA/56/2022	SRIDHAR ROUT	GOPINATH MISHRA	
	RSA/56/2022	MP		908/2024
51	D-CMP/1159/2023	AMARESH SARKAR		
	CMP/1159/2023	MP		908/2024
52	D-CMP/33961/2024	SHYAM SUNDER SANDHA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		909/2024
53	D-CMP/34028/2024	SUBRAT KUMAR BATU@BADU	JAYDEEP PAL	
	CMP/ /	MP		910/2024
54	D-BLAPL/23609/2024	ARJUNA KAR	BHARAT JALLI	
	BLAPL/7932/2024	MP		978/2024
55	D-BLAPL/21385/2024	DILIP MALLIK		
	BLAPL/7229/2024	MP		979/2024
56	D-BLAPL/23642/2024	BHASKAR SAGARIA	BIRAJA PRASAD NANDA	
	BLAPL/ /	MP		980/2024
57	D-BLAPL/8228/2024	MITHUNA MAHANKUDA@MITINA@MITUS	SUNIT KUMAR PATTNAIK	
	BLAPL/2530/2024	MP		981/2024

58	D-BLAPL/18039/2024 BLAPL/6202/2024	ACHAYUTA BARIK MP	PARTHA SARATHI DAS	982/2024
59	D-BLAPL/20675/2024 BLAPL/7068/2024	MANSA DEVI MP		983/2024
60	D-BLAPL/22791/2024 BLAPL/7699/2024	BABI DAS @ BABBY DAS MP	DEBIDUTTA MOHAPATRA	984/2024
61	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP	PITAMBAR ACHARYA	985/2024
62	D-ABLAPL/19865/2024 ABLAPL/7077/2024	PAKUA KHUNTIA @ PRAKASH KHUNTIA MP		1511/2024
63	D-ABLAPL/21327/2024 ABLAPL/7607/2024	PRAMILA NAIK MP		1512/2024
64	D-ABLAPL/16018/2024 ABLAPL/5631/2024	NIRBANA JENA @ KANHA JENA MP		1513/2024
65	D-ABLAPL/11251/2023 ABLAPL/11251/2023	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR MP	MARSENDRAKAR@ROCKY DIGAL	1514/2024
66	D-ABLAPL/11234/2023 ABLAPL/11234/2023	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR MP	MARSENDRAKAR@ROCKY DIGAL	1515/2024
67	D-ABLAPL/8256/2024 ABLAPL/3079/2024	KUMAR ANIKESH MP		1516/2024
68	D-ABLAPL/19500/2024 ABLAPL/7044/2024	JYOTI RANJAN NAYAK @ KUNI NAYAK MP		1517/2024
69	D-ABLAPL/4518/2022 ABLAPL/4518/2022	T. KIRAN KUMAR @ KIRAN KUMAR MP		1518/2024
70	D-ABLAPL/17984/2024 ABLAPL/6539/2024	RAMAKANTA HARIJAN MP		1519/2024
71	D-ABLAPL/20150/2024 ABLAPL/7254/2024	MAHESWAR MOHANTY MP		1520/2024
72	D-ABLAPL/17384/2024 ABLAPL/6923/2024	GOBINDA NEGI @ SANA NEGI MP		1521/2024
73	D-ABLAPL/19796/2024 ABLAPL/7078/2024	JALADHAR RAUTARAY @ JALANDHAR ROUTARAY MP		1522/2024
74	D-MACA/33787/2024 MACA/ /	SANATAN CHAMPATI MP	SATYABAN SAHOO	1769/2024
75	D-MACA/33787/2024 MACA/ /	SANATAN CHAMPATI MP	SATYABAN SAHOO	1770/2024
76	D-MACA/33845/2024 MACA/ /	THE DIVISIONAL MANAGER, NATIONAL MP	ISSBRANSETOMPANY LTD, CUTTACK	1771/2024
77	D-MACA/33845/2024 MACA/ /	THE DIVISIONAL MANAGER, NATIONAL MP	ISSBRANSETOMPANY LTD, CUTTACK	1772/2024
78	D-MACA/33466/2024 MACA/ /	D.M., M/S. UNITED INDIA INSURANCE CO. MP	PDS,CUTTACK, KUMAR MAHALI	1773/2024
79	D-MACA/30634/2024 MACA/ /	D.M , NEW INDIA ASSURANCE CO.LTD. MP	ADAM ALI KHAN	1774/2024
80	D-MACA/33969/2024 MACA/ /	STATE OF ODISHA MP	KARUNAKAR DAS, A.S.C.	1775/2024
81	D-MACA/33969/2024 MACA/ /	STATE OF ODISHA MP	KARUNAKAR DAS, A.S.C.	1776/2024
82	D-MACA/33978/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD. MP	SOMANATH ROY	1777/2024
83	D-MACA/33969/2024 MACA/ /	STATE OF ODISHA MP	KARUNAKAR DAS, A.S.C.	1778/2024
84	D-MACA/33986/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD. MP	SOMANATH ROY	1779/2024
85	D-MACA/33969/2024 MACA/ /	STATE OF ODISHA MP	KARUNAKAR DAS, A.S.C.	1780/2024
86	D-CRLA/45/2018 CRLA/45/2018	PRANAYA KUMAR SAHA@BABULI MP	M/S.SUKANTA KU. MISHRA	1961/2024
87	D-CRLA/69/2015 CRLA/69/2015	KRUSHNA CHANDRA GOUDA MP	M/S.ARUN KUMAR ACHARYA	1962/2024
88	D-CRLA/69/2015 CRLA/69/2015	KRUSHNA CHANDRA GOUDA MP	M/S.ARUN KUMAR ACHARYA	1963/2024
89	D-CRLA/803/2022	KANHU MARANDI@MAJHI	CHITTA RANJAN SAHU	

	CRLA/803/2022	MP		1965/2024
90	D-CRLA/23663/2024 CRLA/ /	BIRSINGH DIGMUNDA MP	AJAYA KUMAR MOHARANA	1966/2024
91	D-CRLA/23663/2024 CRLA/ /	BIRSINGH DIGMUNDA MP	AJAYA KUMAR MOHARANA	1967/2024
92	D-CRLA/23663/2024 CRLA/ /	BIRSINGH DIGMUNDA MP	AJAYA KUMAR MOHARANA	1968/2024
93	D-CRLA/23673/2024 CRLA/ /	ANNAPURNA MISHRA MP	MD. G.MADANI	1969/2024
94	D-CRLA/23673/2024 CRLA/ /	ANNAPURNA MISHRA MP	MD. G.MADANI	1970/2024
95	D-CRLA/23673/2024 CRLA/ /	ANNAPURNA MISHRA MP	MD. G.MADANI	1971/2024
96	D-CRLA/341/2020 CRLA/341/2020	MANGALSAI BHATRA MP	SURYAKANTA DWIBEDI, MR. JAYPRAKASH TRIVEDI , M/S. RAJJEET	1972/2024
97	D-CRLA/20973/2024 CRLA/ /	ASISH KUMAR PANDA MP	KASHINATH PATTANAIAK	1973/2024
98	D-CRLA/23698/2024 CRLA/ /	JOGI BEHERA MP	SIDHARTH PRASAD DAS	1974/2024
99	D-CRLA/23698/2024 CRLA/ /	JOGI BEHERA MP	SIDHARTH PRASAD DAS	1975/2024
100	D-CRLA/23714/2024 CRLA/ /	SWAPNAPRASAD PANDA MP	AMITAV TRIPATHY	1976/2024
101	D-CRLA/23714/2024 CRLA/ /	SWAPNAPRASAD PANDA MP	AMITAV TRIPATHY	1977/2024
102	D-CRLA/23716/2024 CRLA/ /	TARUN HALDAR MP	JUGALA KISHORE PANDA	1978/2024
103	D-CRLA/23716/2024 CRLA/ /	TARUN HALDAR MP	JUGALA KISHORE PANDA	1979/2024
104	D-CRLA/328/2018 CRLA/328/2018	KUNIA@MANORANJAN MOHAPATRA MP	M/S. PRAVAS CHANDRA JENA,P.C DAS, S.K. MOHANTY, A. MOHANT	1980/2024
105	D-CRLA/23749/2024 CRLA/ /	TRILOCHAN MAJHI MP	DIPTI RANJAN BHOKTA	1981/2024
106	D-CRLA/23749/2024 CRLA/ /	TRILOCHAN MAJHI MP	DIPTI RANJAN BHOKTA	1982/2024
107	D-CRLA/23754/2024 CRLA/ /	KRUSHNA CHANDRA BEHERA @KALU MP	JYOTIRMAYA SAHOO	1983/2024
108	D-CRLA/23754/2024 CRLA/ /	KRUSHNA CHANDRA BEHERA @KALU MP	JYOTIRMAYA SAHOO	1984/2024
109	D-CRLMC/23623/2024 CRLMC/ /	DIPAK KUMAR MURJANI MP	AMITABH MISHRA	2069/2024
110	D-CRLMC/23627/2024 CRLMC/ /	DIPAK KUMAR MURJANI MP	AMITABH MISHRA	2070/2024
111	D-CRLMC/23644/2024 CRLMC/ /	BIRANCHI BEHERA@BAGA MP	DURGA PRASAD PRADHAN	2071/2024
112	D-CRLMC/23645/2024 CRLMC/ /	SANGITA ROUSTRAY MP	SUSHREE SENAPATI MOHAPATRA	2072/2024
113	D-CRLMC/23653/2024 CRLMC/ /	BIRANCHI BEHERA @ BAGA MP	DURGA PRASAD PRADHAN	2073/2024
114	D-CRLMC/23664/2024 CRLMC/ /	KARUNAKAR MISHRA MP	DEVI PRASAD TRIPATHY	2074/2024
115	D-CRLMC/23678/2024 CRLMC/ /	PARTHASARTHI MALLIK MP	SANGRAM MISHRA	2075/2024
116	D-CRLMC/3126/2023 CRLMC/3126/2023	JAJATI KUMAR BEHERA MP	M.A.ALI	2076/2024
117	D-CRLMC/23686/2024 CRLMC/ /	ASHOK KUMAR MANGARAJ MP	PRAVASHA PUJAREE PARIDA	2077/2024
118	D-CRLMC/23696/2024 CRLMC/ /	PABITRA KUMAR MOHAPATRA MP	PRAVASHA PUJAREE PARIDA	2078/2024
119	D-CRLMC/23692/2024 CRLMC/ /	KHUSBU AGRAWAL MP	SATYA NARAYAN MISHRA 4	2079/2024
120	D-CRLMC/23692/2024 CRLMC/ /	KHUSBU AGRAWAL MP	SATYA NARAYAN MISHRA 4	2080/2024

121	D-CRLMC/23702/2024 CRLMC/ /	KAMALA SWAIN @ TIRKEY MP	HARIPAD MOHANTY	2081/2024
122	D-CRLMC/23703/2024 CRLMC/ /	PROF. (DR.) RABINDRA KUMAR JENA MP	P.PARIJA	2082/2024
123	D-CRLMC/23712/2024 CRLMC/ /	MANAS RANJAN BEJ MP	AMITABH MISHRA	2083/2024
124	D-CRLMC/23727/2024 CRLMC/ /	BIRANCHI BEHERA @ BAGA MP	DURGA PRASAD PRADHAN	2084/2024
125	D-CRLMC/23728/2024 CRLMC/ /	PRATIK KUMAR DAS MP	SIMSON JENA	2085/2024
126	D-CRLMC/23729/2024 CRLMC/ /	BIRANCHI BEHERA@BAGA MP	DURGA PRASAD PRADHAN	2086/2024
127	D-CRLMC/5122/2023 CRLMC/5122/2023	RAHUL RANJAN SINGH MP	ALOK KUMAR MOHAPATRA	2087/2024
128	D-WA/18442/2024 WA/ /	THE B.M., UNION BANK OF INDIA, BARUAN MP	ANBIR KUMAR PATRI	5959/2024
129	D-WA/33859/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTROY, A.G.A.	5960/2024
130	D-WA/33859/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTROY, A.G.A.	5961/2024
131	D-WA/33859/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTROY, A.G.A.	5962/2024
132	D-WA/33892/2024 WA/ /	BANK OF INDIA MP	KARUNAKAR JENA	5963/2024
133	D-WA/21809/2024 WA/1271/2024	AKSHAYA KUMAR MOHANTY MP	GYANA RANJAN SETHI	5964/2024
134	D-WA/33975/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5965/2024
135	D-WA/33975/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5966/2024
136	D-WA/33975/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5967/2024
137	D-WA/34003/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.G.A	5968/2024
138	D-WA/34003/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.G.A	5969/2024
139	D-WA/34003/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.G.A	5970/2024
140	D-WP(C)/33790/2024 WP(C)/19161/2024	M/S KANAK ALANKAR MP	KAJAL SAHOO	10344/2024
141	D-WP(C)/21532/2024 WP(C)/12597/2024	AMARJEET KUMAR YADAV MP		10345/2024
142	D-WP(C)/40110/2023 WP(C)/40110/2023	RABINDRA NATH DORA MP	MANAS CHAND	10346/2024
143	D-WP(C)/33810/2024 WP(C)/ /	SANDEEP KUMAR GURU MP	SAILABALA JENA	10347/2024
144	D-WP(C)/33823/2024 WP(C)/ /	PREMANANDA PRUSTY MP	PRASANTA KUMAR NANDA	10348/2024
145	D-WP(C)/33823/2024 WP(C)/ /	PREMANANDA PRUSTY MP	PRASANTA KUMAR NANDA	10349/2024
146	D-WP(C)/33826/2024 WP(C)/ /	BHARAT VERMA MP	BIRAJA PRASANNA DAS	10350/2024
147	D-WP(C)/33831/2024 WP(C)/ /	ANANTA KUMAR SWAIN MP	GANESWAR BEHERA	10351/2024
148	D-WP(C)/31707/2024 WP(C)/ /	BISWA RANJAN SWAIN MP	SARAT CHANDRA MEKAP	10352/2024
149	D-WP(C)/23993/2024 WP(C)/13763/2024	GOVERING BODY OF ANCHALIKA HIGHER MP	BISEKONDA KRUSHICHANDRA PRASAD KUMAR ROUT	10353/2024
150	D-WP(C)/17393/2020 WP(C)/17393/2020	SANKARSAN ROUT MP	TUKUNA KUMAR MISHRA	10354/2024
151	D-WP(C)/19999/2017 WP(C)/19999/2017	BICHITRANANDA JENA MP		10355/2024
152	D-WP(C)/33840/2024	USHARANI ROUT	SWAPNIL ROY	

	WP(C)/19111/2024	MP		10357/2024
153	D-WP(C)/13524/2024	CHOUHRY LAKSHMI SUBUDHI		
	WP(C)/8819/2024	MP		10358/2024
154	D-WP(C)/33846/2024	PRATAP CHANDRA JENA	RAMDAS ACHARY	
	WP(C)/ /	MP		10359/2024
155	D-WP(C)/19887/2024	SUMITRA MALLICK		
	WP(C)/11616/2024	MP		10360/2024
156	D-WP(C)/33849/2024	SURESH CHANDRA SAHOO	SUBHENDU KUMAR DAS	
	WP(C)/ /	MP		10361/2024
157	D-WP(C)/33851/2024	BUDDADEV MUKHERJEE	PARTHA MUKHERJI	
	WP(C)/ /	MP		10362/2024
158	D-WP(C)/33852/2024	SANSARABINDU PRUSTY	PRAMOD KUMAR JENA	
	WP(C)/ /	MP		10363/2024
159	D-WP(C)/33855/2024	IMRAN KHAN	SAIBRATA RATH	
	WP(C)/ /	MP		10364/2024
160	D-WP(C)/33870/2024	BRUNDABAN SAHU	ABHILASH MISHRA	
	WP(C)/ /	MP		10365/2024
161	D-WP(C)/33880/2024	GOPAL CHANDRA SAHOO	SURYAKANTA DASH	
	WP(C)/ /	MP		10366/2024
162	D-WP(C)/33882/2024	SANJAYA KUMAR BEHERA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		10367/2024
163	D-WP(C)/33886/2024	NIRANJAN BARIK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		10368/2024
164	D-WP(C)/33884/2024	PARTHA SARATHI SETHI	SURYAKANTA DASH	
	WP(C)/ /	MP		10369/2024
165	D-WP(C)/33895/2024	LAXMI BEHERA	RASHMI REKHA PRADHAN	
	WP(C)/ /	MP		10370/2024
166	D-WP(C)/33897/2024	SASMITA SAHOO	BIJAYA KUMAR ROUSTRAY	
	WP(C)/ /	MP		10371/2024
167	D-WP(C)/33910/2024	SUDHANSUBALA NAIK @ NAYAK	ALOK KUMAR PANDA	
	WP(C)/ /	MP		10372/2024
168	D-WP(C)/7476/2024	SUKANT PATTNAIK	BIBEKANANDA BHUYAN	
	WP(C)/7082/2024	MP		10373/2024
169	D-WP(C)/33913/2024	M/S. SUMEET SECURITY SERVICE, BBSR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		10374/2024
170	D-WP(C)/6612/2024	REKHA AGARWAL	SIDHARTHA MISHRA 1	
	WP(C)/3307/2024	MP		10375/2024
171	D-WP(C)/33921/2024	SUDHAKAR SAHOO	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		10376/2024
172	D-WP(C)/33926/2024	PRATIVA NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10377/2024
173	D-WP(C)/25648/2012	STATE OF ODISHA,PRIN		
	WP(C)/25648/2012	MP		10378/2024
174	D-WP(C)/33935/2024	PRUTHWEERAJ PADHI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10379/2024
175	D-WP(C)/33940/2024	SUBHAM KUMAR MALLICK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10380/2024
176	D-WP(C)/33941/2024	SARAT CHANDRA SUBUDHI RAY	SARAT CH SAMAL	
	WP(C)/ /	MP		10381/2024
177	D-WP(C)/33928/2024	NARAYAN CHAMPATI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10382/2024
178	D-WP(C)/33953/2024	PREMANANDA MIRDHA	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		10383/2024
179	D-WP(C)/33956/2024	MANDAKINI MAHARANA	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		10384/2024
180	D-WP(C)/33957/2024	SANJUKTA SAHU	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		10385/2024
181	D-WP(C)/33960/2024	SANYASI PRADHAN	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		10386/2024
182	D-WP(C)/33962/2024	M/S SURVIKA DISTRIBUTORS PVT.LTD, BBSR	ASHISH PATTANAIK	
	WP(C)/ /	MP		10387/2024
183	D-WP(C)/33703/2024	ASIMA MITRA SAHU	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		10388/2024

184	D-WP(C)/33993/2024 WP(C)/ /	JAY KRISHNA BAG MP	SHASHI BHUSAN JENA	10389/2024
185	D-WP(C)/26863/2024 WP(C)/16345/2024	RASHMIDHAR DAS MP	BISWARANJAN MOHAPATRA	10390/2024
186	D-WP(C)/34002/2024 WP(C)/ /	COMMITTEE OF MANAGEMENT OF BHAGYANAGAR MP	BANK ADDYTA SHRI VIKAS CO-OPERATIVE LTD	10391/2024
187	D-WP(C)/34007/2024 WP(C)/ /	DEBABRATA BEHERA MP	PRANAYA KUMAR MISHRA	10392/2024
188	D-WP(C)/29454/2024 WP(C)/16684/2024	SUJATA MOHARANA MP	SAMVIT MOHANTY	10393/2024
189	D-WP(C)/34010/2024 WP(C)/ /	SAIBALINEE PRADHAN MP	LAXMIKANTA MOHANTY	10394/2024
190	D-WP(C)/27233/2024 WP(C)/15546/2024	SAMRESH BARMAN MP	SASWATI MOHAPATRA	10395/2024
191	D-WP(C)/34013/2024 WP(C)/ /	RANJU MISHRA MP	SHASHI BHUSAN JENA	10396/2024
192	D-WP(C)/34014/2024 WP(C)/ /	M/S SERAJUDDIN AND CO , KENDUJHAR MP	PRAKASH KUMAR JENA	10397/2024
193	D-WP(C)/34017/2024 WP(C)/ /	BINODINI SAHU MP	PRASANTA KUMAR NANDA	10398/2024
194	D-WP(C)/34018/2024 WP(C)/ /	JITENDRA KUMAR PRADHAN MP	SHASHI BHUSAN JENA	10399/2024
195	D-WP(C)/34020/2024 WP(C)/ /	SABA BHUMIJ MP	TUSHAR KUMAR MISHRA	10400/2024
196	D-WP(C)/34022/2024 WP(C)/ /	RANJAN KUMAR BHOI MP	SHASHI BHUSAN JENA	10401/2024
197	D-WP(C)/34027/2024 WP(C)/ /	DR. AMIT JENA MP	AVIJIT MISHRA	10402/2024
198	D-WP(C)/34029/2024 WP(C)/ /	JAYASHREE SINGHDEO MP	BIBHU PRASAD DAS	10403/2024
199	D-WP(C)/34031/2024 WP(C)/ /	M/S SERAJUDDIN AND CO , KENDUJHAR MP	PRAKASH KUMAR JENA	10404/2024
200	D-WP(C)/17353/2021 WP(C)/17353/2021	M/S. KJS AHLUWALIA MP	SHISHIR KU. ROUSTRAY	10405/2024
201	D-WP(C)/34025/2024 WP(C)/ /	DHRUBA CHARAN DAS MP	BAURI BANDHU CHAMPATIRAY	10406/2024
202	D-WP(C)/33936/2024 WP(C)/ /	LAXMIDHAR UPADHYAYA MP	BISWABIHARI MOHANTY	10407/2024